

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

STARRED QUESTION NO:69  
ANSWERED ON:10.12.2013  
CAPTIVE COAL BLOCKS  
Tarai Shri Bibhu Prasad

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has allocated captive coal blocks to various private power companies, including Jindal Steel and Power Limited (JSPL);
- (b) if so, the details of the requirement, production and utilisation of the private power companies, including JSPL, during each of the last three years and the current year, company-wise;
- (c) whether these private power companies have entered into Power Purchase Agreement with the respective State Governments for providing power to them at a cheaper rate;
- (d) if so, the details of such companies; and
- (e) if not, the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) & (b) A list of captive coal blocks which stand allocated to private companies including JSPL for generation of power is given in Annexure-I. Out of 36 captive coal block allocated to 40 private companies for power sector, 05 coal blocks allocated to 03 private companies have come into production. A list of such coal blocks with the requirement of coal for end use plant as per approved mining plan and production during the last three years i.e. 2010-11 to 2012-13 as well as during the current year is given in Annexure-II. The details of utilization of coal by the private power companies, including JSPL, during each of the last three years and the current year, company-wise is being collected and will be laid on the table of House.

(c) to (e) Government have asked the coal bearing State Governments vide letter dated 26.08.2013 to incorporate a clause in the mining lease of coal blocks allocatees for power sector (Independent Power Producers-IPP) for selling power from their notified end use plant(s) to the State distribution companies/State nominated agencies through competitive bidding and enter into long term Power Purchase Agreement (PPA) within a specified time period. The information as to how many such block allocatees have entered into PPA is being collected and will be laid on the table of the House.